

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**ITEM No. 3**

**IA No.- 2102/ND/2021 in IB- 2992/ND/2019**

**IN THE MATTER OF:**

Amit Arya ... Applicant/Petitioner

Vs

Banyan Tree Developers Pvt. Ltd. ... Respondent

**Order under Section 7 of IBC.**

**Order delivered on 05.05.2021**

**Coram:**

**DR. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :  
For the IRP/RP : Ms Aishwarya, Adv.  
Mr Akash Srivastava, Adv.  
For the Respondent :

**ORDER**

IA No. 2102/ND/2021:

This is a progress report filed by IRP alongwith copy of publication and minutes of first CoC meeting alongwith list of claims received. The same is taken on record with all just exception. Place the file with the main file.

IA is disposed of.

**Sd/-**  
**NARENDER KUMAR BHOLA**  
**MEMBER (T)**

**Sd/-**  
**DR. DEEPTI MUKESH**  
**MEMBER (J)**